

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 306 OF 2018 &
IA NO. 1872 OF 2018**

Dated: 25th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Association of DVC HT Consumers of
Jharkhand** **...Appellant(s)**

Vs.

**Jharkhand State Electricity Regulatory
Commission & Anr.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1
Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R.2
Mr. Ajit Kumar, AG. State of Jharkhand
Mr. Navin Kumar
Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar *for Intervenors*
(JBVNL)

ORDER

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **02.07.2019**.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson